

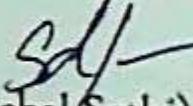


Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat, Srinagar.

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Notification  
Srinagar, 7th of September, 2018

SRO 302.- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of notification SRO 183 date 19.06.2015 the Government hereby appoint Mohammad Alyas Khan, Deputy Director Estates Jammu to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Jammu.

By order of the Government of Jammu and Kashmir.

  
(Achal Sethi)

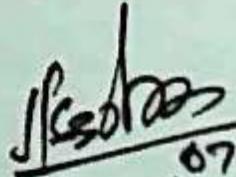
Secretary to Government, (Incharge)

NO: LD (P) 2013/1

Dated: 07-09-2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. Assistant Director Estates. This is with reference to his letter No. Est/Misc/2018 dated 07-09.2018.
5. Shri Mohammad Alyas Khan Deputy Director, Estates Jammu.
6. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
7. SRO Section, Department of L, J& PA (w.7.s.c)

  
(Ashish Gupta)

Deputy Legal Remembrancer  
